

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 317 of 2013

Dated : 28th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s T.S. Alloys Ltd.

.... Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. P.P. Mohanty
Mr. R.M. Patnaik

Counsel for the Respondent(s) : Mr. Rutwik Panda
Mr. Anshu Malik for R.1
Mr. R.K. Mehta
Ms. Ishita
Mr. L.L. Mohaptra
Mr. Elangbam for R.2 & 4

ORDER

We have heard the learned counsel for the parties. The learned counsel for both the parties are directed to file their respective Written Submissions on or before 08.09.2014 after serving copy on the other side.

Post the matter for further submissions on **11.09.2014.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson